

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Caravs Building 15, Civil Lines, Post bag No. 6, JABALPUR—482001

Dated...7.4.2005.....

Registration No...351/05.....

Babulad Sarvaiya

Applicant (S)

VERSUS

U.O.S. & Others

Respondent (S)

A copy of the ORDER dated...7.4.2005.....passed by the Hon' ble
Tribunal in the above mentioned case is forwarded herewith for necessary action.

To,

The Director General
CISF CGO Complex,
Headquarters New Delhi

Deputy Registrar (J)

Through: Shri V.K. Sharma Addl. Solicitor
General

Shri D.P. Singh, Addl.

Shri Vinod Kumar Sharma
Addl. Solicitor General**ORDER**7.4.2005

Shri D.P. Singh for applicant.

Shri V.K. Sharma for respondents.

Learned counsel for the applicant
seeks permission to withdraw this OA.
The OA is accordingly dismissed as
withdrawn with a liberty to the applicant
to approach the appropriate forum.

(Madan Mohan)
J M

(M.P. Singh)
V C

TRUE COPY

Court Officer,
Central Administrative Tribunal
Jabalpur Bench Jabalpur.

BPC

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8.4.05